

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 76/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2017

NAME OF THE COMPANY: Modi Hitech India Ltd Vs Fedders Electric and

SECTION OF THE COMPANIES ACT: U/S 9 of IBC 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Diptiman Singh	Advocate	For DC (Applicant)	D Singh
<u>2.</u>	SHUBHAM BJORWA	Advocate	" " "	Shubham
	VIJAY PAL SINGH	AIL	" " "	JPS

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Sri Raunak Chaturvedi representing the Corporate Debtor he seeks time to file Vakalatnama as well as to file reply/objection to the present petition. A final chance is given is granted.

The matter be listed on 21<sup>st</sup> August, 2017.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated: 11.08.2017

Typed by:  
P.K. Jyoti